CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH NEW DELHI



C.P. NO. 265/1995 in O.A. NO. **Q**96 of 1994

New Delhi this the 19th day of December, 1995.

HON'BLE SHRI N. V. KRISHNAN, ACTING CHAIRMAN HON'BLE SMT. LAKSHMI SWAMINATHAN. MEMBER (J)

- Lalan Yadav S/O Rajender Yadav, R/O H-61, Kalibari Marg, New Delhi.
- 2. Harinder Rai S/O Ram Dhain Rai, R/O 52/619, Panch Kuin Road, New Delhi.
- Des Raj S/O Murari Lal, R/O 218 Type-II, Press Colony, Mayapuri, New Delhi-110064.

Petitioners

(By Shri K. N. R. Pillai, Advocate)

-Versus-

Smt. Nirmala Dhume, Principal Chief Controller of Accounts, Central Board of Excise & Customs, A.G.C.R. Building, Ist Floor, New Delhi.

Respondent

ORDER (ORAL)

Shri N. V. Krishnan, Act. Chairman -

Learned counsel for the petitioners requests for permission to withdraw this petition. Permission is granted. C.P. is dismissed as withdrawn.

Latel Smethe

(Smt. Lakshmi Swaminathan)
Member (J)

(N. V. Krishnan) Acting Chairman

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